

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1570 OF 2010

BEFORE THE REGISTRAR M.A. SAYEED

MITHILESH

Appellant (s)

VERSUS

STATE OF NCT

Respondent(s)

(With appln(s) for suspension of sentence)

Date: 14/12/2012 This Appeal was called on for hearing today.

For Appellant(s)

Ms. Sugandha Nayak, Adv.
Mr. Prem Prakash, Adv.

For Respondent(s)

Ms. Sunita Rani Singh, Adv.
Mrs Anil Katiyar, Adv.

UPON hearing counsel the Court made the following
O R D E R

The learned counsels for both the parties have submitted at Bar that they do not wish to file any additional documents on record.

The matter be processed for listing before the Hon'ble Court, as per rules.

		(M.A. SAYEED)
		REGISTRAR